

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.107
IB-1090(ND)/2020

IN THE MATTER OF:

Pankaj Sabharwal & Ors

Vs.

M/s Supertech Ltd.

...FINANCIAL CREDITOR

...CORPORATE DEBTOR

SECTION
U/s 7 of IBC

Order delivered on 24.03.2021

CORAM:

DR. DEEPTI MUKESH

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC

: Mr. Piyush Singh, Mr. Aditya Parolia and Mr. Prateek Vats
Advocates.

For the Respondent/CD

: Mr. Satish Rai and Mr. Akhil Shankhwar, Advocates.

ORDER

Learned counsel for the Applicant seeks and is granted to time for filing rejoinder within one week by giving an advance copy of the same to the other side.

List the matter on 19th April, 2021.

— Sdr

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

— Sdr

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)